

[*Translation*]

High Technology from U.S.A.

507. SHRIMATI BHAVNA CHIKHALIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have requested the United States of America to revoke the ban on the transfer of high technology;

(b) if so, the response of USA thereto; and

(c) the other alternative steps, if any, being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c) Information is being collected and will be laid on the table of the House.

Dual Control Over C.B.I.

508. SHRI KHELAN RAM JANGDE: Will the PRIME MINISTER be pleased to state:

(a) whether there is dual administrative control over the Central Bureau of Investigation (C.B.I.);

(b) if so, the details thereof;

(c) whether the working of C.B.I. is being affected adversely as a result of this dual control; and

(d) if so, the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PAR-

LIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) to (d) C.B.I. is presently functioning under the administrative control of the Ministry of personnel public Grievances and pensions for all purposes excepting the functional aspects of two small Divisions viz. Interpol and Central Forensic Science laboratory, which are with Ministry of Home Affairs. There is no adverse effect on the working of C.B.I. because of such an arrangement.

Bench of Karnataka High Court at Hubli Dharwar

509. SHRI KODAKANI GOWDANA SHIVAPPA: Will the PRIME MINISTER be pleased to state:

(a) whether the proposal to set up a Bench of high Court of Karnataka at Hubli Dharwar has since been finalised; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H. R. BHARDWAJ): (a) No, Sir.

(b) Does not arise.

[*English*]

Crash of MIG - 2

510. DR. S. P. YADAV:
SHRISHRAVAN KUMAR PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether a MIG 21 of Indian Air Force crashed recently into an army exercise camp at Gwalior killing the pilot and four army jawans;

(b) if so, the details thereof and the outcome of the inquiry, if any conducted into the circumstances leading to the crash;